वी स० गा० मिथा : उन्होंने कारण तो यह बतलाया कि वह बाहते हैं कि झमी पेप्सू का जो कारपोरेशन है बहीं तक सीमित रहें, पंदाब में न बनायें भौर प्राइवेट सेक्टर वालों के साथ ४०, ४० बेसिस पर वह झपना काम बलाना बाहते हैं। लेकिन प्लैनिंग कमिशन इसे मागने को तैयार नहीं है और उन से कहा गया है कि कारपोरेशन जल्दी बना लें।

भी बाजयेशी : क्या प्लैनिंग कमिशन ने कोई नीति निर्धारित की है जिस के अनुसार कारपोरेशन बनाया जाना चाहिये ।

भी ल० ना० मिम्न : जी नहीं, नीति निर्धारित नहीं की गई है।

Shri Ranga: Do Government have any uniform policy of not having nationalisation or having nationalisation of road transport? The State Government send up proposals for nationalising. Why do they agree in regard to some States, and do not agree in regard to some other States?

The Deputy Minister of Planning (Shri S. N. Mishra): There is no discrimination, and the circumstances in which exemptions would be made have been specifically laid down. So far as the principles which the Planning Commission has laid down are concerned, the Planning Commission is firm on them.

Shri Ranga: Then what are the circumstances? The State Governments themselves have got to make up their mind, and they have made up their mind to nationalise, but in the case of Punjab the Planning Commission does not agree, in the case of some other States they agree.

Shri S. N. Mishra: I was mentioning the circumstances in which exemptions are made. This applies particularly to the States in which there; is not a great problem of road-rail co-ordination. Examples are Himachal Pradesh, Andamans and Jammu and Kashmir—and West Bengal also where in the rural areas road transport has not developed to a great extent.

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Shri Gajeadra Prasad Sinha: May I know how many States have disapproved the scheme of nationalisation till now?

Oral Answers

Shri S. N. Mishra: It is not nationalisation, it is only the setting up of corporations. Saurashtra and Andhra have set up corporations already. Bihar and Mysore have agreed. In U.P. it is under consideration.

Shri Gajendra Prasad Sinha: How many States have not agreed to set up corporations, that is what I want.

Mr. Speaker: He has given positively the States that have consented, the others have not.

Shri Ranga: The answer to my question is not at all satisfactory.

Mr. Speaker: What does he want?

Shri Ranga: He mentioned some circumstances which are not relevant.

Mr. Speaker: Very well. Next question.

Export of Wool

*553. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity in maunds of wool exported by the Government of India from Kulu sub-division of Punjab State during 1957-58 so far;

(b) whether a stock of wool is lying with the woollen dealers of Amritsar; and

(c) if so, the reasons for which they are not allowed to export their stocks?

The Minister of Commerce (Shri Kanungo): (a) None. Government of India do not export wool.

(b) Yes, Sir. The reference presumably is to pashmina wool.

(c) The policy regarding release of stocks for export purposes is under the consideration of the Government of Punjab. Shri Daijit Singh: May I know whether heavy stock is still lying in Spiti and no arrangement has been made for its export?

Shri Kanungo: According to the present policy, 50 per cent. of the stock certified by the State Government is released for export. Future policy is under discussion.

Shri Hem Raj: May I know whether it is a fact that last year the pashmina wool traders of Lahaul and Spiti were not given permission to export their wool?

Shri Kanungo: Permission was given according to the recommendation of the State Government. Whether the exporters were able to export or not I do not know.

Shri Hem Raj: Is it not a fact that permission was granted so late that at that time the export could not be made?

Shri Kanungo: The time was when the discussions were completed. Whether the exporters are able to export or not is their business.

Shri Hem Raj: May I know whether in future permission will be granted in time so that they will be able to export?

Shri Kanungo: We hope the present discussions will be completed well in time before the next policy is announced.

Expenditure on the Second Plan +

*556. { Shri Harish Chandra Mathur: Shri S. M. Banerjee:

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Will the Minister of Planning be pleased to state:

(a) the estimated shortfall in the implementation of the Plan Schemes during the second year of the Second Five Year Plan; and

(b) whether causes of the shortfall have been ascertained and steps taken to remove them? Oral Answers

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Misra): (a) and (b). According to the preliminary revised estimates, expenditure in the States on Plan schemes during 1957-58 amounted to Rs. 399 crores as compared to Budget Estimates of Rs. 431 crores. Information regarding expenditure on Central Plan Schemes will be available after the Budget for the next year has been presented.

Shri Harish Chandra Mathur: There is no answer to part (b) of the question, viz., whether causes of the shortfall have been ascertained and steps taken to remove them.

The Deputy Minister of Planning (Shri S. N. Mishra): That is because the entire information is not available on this point. As pointed out in the main reply itself, so far as the Central Government expenditure is concerned, that would be available only after the presentation of the Budget.

Shri Harish Chandra Mathur: It has been clearly stated that so far as the States are concerned, the budget estimates were over Rs. 400 crores while the expenditure has been much less May I know whether the causes of the short-fall have been ascer'ained?

Shri S. N. Mishra: Yes, Sir. In regard to the States, on the basis particularly of the revised estimates, we can indicate certain reasons for this shortfall, and particularly the sectors in which the shortfall has occurred. It has been mainly in agriculture and community development, village and small-scale industries, education, health, housing etc. Some other reasons also were there-reorganisation of the States. drought conditions and not the least, the capacity of the States to raise resources.

Shrimati Tarkeshwari Sinha: What percentage of this shortfall was due to over-estimation, and what percentage was due to the actual nonexpenditure due to certain circumstances that the hon. Deputy Minister has mentioned?